

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Recruitment at Srinagar/Jammu)

NOTIFICATION

No: 2645 of 2025/RR/RC

Dated: 21.08.2025.

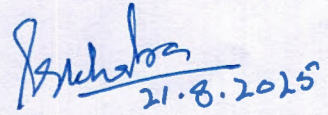
It is for the information of all the candidates figuring in ***Annexure-A*** to this notification who have been shortlisted for viva-voce/interview for the post of ***Reader, Level-8 (47600-151800)*** pursuant to **Advertisement Notification No. 01 of 2025/RR/RC dated 19.03.2025**, that their interview/viva-voce shall be held as per the following schedule:

| <i>S.No</i> | <i>Test</i> | <i>Date</i> | <i>Venue</i> | <i>Timing</i> |
|--------------------|--|--------------------------|---|------------------------|
| <i>1.</i> | <i>Interview/ Viva-Voce</i> | <i>04.09.2025</i> | <i>High Court Complex, Janipur, Jammu.</i> | <i>4:00 pm.</i> |

Further, it is also informed that:

1. The candidates shall report at the venue of interview at sharp ***2:00 p.m*** on the scheduled date and are required to produce sufficient proof of their identity in the form of Aadhar Card or Pan Card or DL or Passport or any document of like nature at the time of interview;
2. The candidates shall have to produce all original certificates/testimonials before the Interview Committee at the time of their interview, alongwith self-attested photocopies of the same.
3. Any candidate who fails to produce his/her original certificates/testimonials may forfeit his/her candidature;
4. Only those shortlisted candidates shall be allowed to appear in the interview who fulfill all the notified eligibility requirements;

5. Mere figuring of roll number of a candidate in the shortlist may not entitle a candidate to appear in the interview which shall be subject to the scrutiny of all testimonials of the shortlisted candidates;
6. No individual call letters shall be issued to the candidates whose names and roll numbers figure in **Annexures- "A"** to this Notification;
7. In the event of any deficiency found at the time of interview with reference to the eligibility of any candidate, such candidate may not be allowed to appear in the interview;
8. No TA/DA shall be paid to the candidates appearing in the interview.

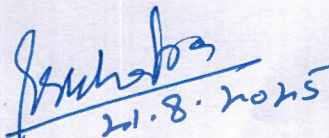

 21.8.2025
(Satinder Singh)
Registrar Recruitment

No.:45093-45113/RR/RC

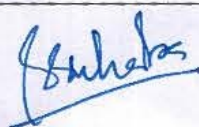
Dated: 21.08.2025.

Copy to-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
4. Director, J&K Judicial Academy, High Court of J&K and Ladakh, Srinagar.
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar.
6. Additional Registrar (Administration), Office of the Registrar General, High Court Main Wing, Srinagar.
7. Director Information, J&K, Jammu with the request to publish the above notification alongwith annexure in two daily newspapers each of Jammu and Kashmir province.
8. Director Information, Leh, UT of Ladakh, with the request to publish the above notification alongwith annexure in two daily newspapers of UT of Ladakh.
9. Director Radio Kashmir, Jammu/Srinagar/Leh for broadcast of the Notification in news and employment bulletin.
10. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the notification alongwith annexure uploaded on the official website of the High Court of J&K and Ladakh.
11. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
12. Notification file.


 21.8.2025
Registrar Recruitment

| ANNEXURE- "A" CANDIDATES SHORTLISTED FOR INTERVIEW/VIVA-VOCE FOR THE POST OF READER, LEVEL-8 (47600-151800), PURSUANT TO ADVERTISEMENT NOTIFICATION NO. 01 OF 2025/RR/RC DATED 19.03.2025. | | | | |
|---|-------------|-----------------------|-----------------------------|----------------------------|
| S.No | Roll Number | Name of the Candidate | Date of Interview/Viva-Voce | Venue |
| 1. | 100307 | ALTAF HUSSAIN | 04.09.2025 | High Court Complex, Jammu. |
| 2. | 100208 | ANAMIKA ANGRAL | 04.09.2025 | High Court Complex, Jammu. |
| 3. | 100237 | ANOOP SINGH | 04.09.2025 | High Court Complex, Jammu. |
| 4. | 100053 | AUSHI | 04.09.2025 | High Court Complex, Jammu. |
| 5. | 100436 | DILDAR AHMED | 04.09.2025 | High Court Complex, Jammu. |
| 6. | 100045 | HIMANSHU PARIHAR | 04.09.2025 | High Court Complex, Jammu. |
| 7. | 101390 | IRSHAD MOHI U DIN | 04.09.2025 | High Court Complex, Jammu. |
| 8. | 100327 | MAJID MUSHTAQ RATHER | 04.09.2025 | High Court Complex, Jammu. |
| 9. | 101399 | MALIK ARBAZ FAROOQ | 04.09.2025 | High Court Complex, Jammu. |
| 10. | 100775 | MANDISH BALI | 04.09.2025 | High Court Complex, Jammu. |
| 11. | 100437 | MEGHA CHOUDHARY | 04.09.2025 | High Court Complex, Jammu. |
| 12. | 101132 | MEHRAJ UD DIN NABI | 04.09.2025 | High Court Complex, Jammu. |



| | | | | |
|-----|--------|---------------------|------------|----------------------------|
| 13. | 100450 | PUNEET KUMARI | 04.09.2025 | High Court Complex, Jammu. |
| 14. | 101215 | RAHIL AMIN MIR | 04.09.2025 | High Court Complex, Jammu. |
| 15. | 100293 | RAJNI BALA | 04.09.2025 | High Court Complex, Jammu. |
| 16. | 101528 | RAQEEB UL HASSAN | 04.09.2025 | High Court Complex, Jammu. |
| 17. | 100360 | SHARIQ HUSSAIN QAZI | 04.09.2025 | High Court Complex, Jammu. |
| 18. | 100070 | SOURAV DAMATHIA | 04.09.2025 | High Court Complex, Jammu. |
| 19. | 100968 | SUPRIYAA | 04.09.2025 | High Court Complex, Jammu. |
| 20. | 101055 | WASEEM KHALIQ | 04.09.2025 | High Court Complex, Jammu. |

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